

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **09.05.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP(CA)/108(CHE)/2023
NAME OF THE PETITIONER(S) : A Varatharajan
NAME OF THE RESPONDENTS : New Link Overseas Finance Ltd
UNDER SECTION : Sec 73(4) of CA, 2013

ORDER

Present: Ld. Counsel Shri. Arvind A S for the Petitioner.

Respondent is ex-parte.

Heard.

The Petitioner is directed to bring the original document reflecting the payment as to the payments by cash.

List the petition for hearing on **28.06.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)